

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH - II
CHENNAI

(9)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 10-09-2020 AT 02.30 PM THROUGH
VIDEO CONFERENCING:

PRESENT: SMT. R. SUCHARITHA MEMBER (JUDICIAL)
SHRI.S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER	: IA/246/IB/2020
PETITION NUMBER	: TCP/70/IB/2017
NAME OF THE PETITIONER(S)	: PRIYA S ANAND (LIQUIDATOR) (RRP HOUSING PVT LTD)
NAME OF THE RESPONDENT(S)	: N.PADMANABHAN & 2 OTHERS
UNDER SECTION	: 35(1) OF IBC & R/W REGULATION 9 OF THE (LIQUIDATION PROCESS) REG 2016

ORDER

Ld. Counsel Mr. N.P. Vijaykumar for the Applicant/Liquidator, Ld. Counsel Ms. Jayanthi K. Shah for the Respondents and Ms. Priya S. Anand, Liquidator is present.

The counsel for the Respondents seeks time to file Counter along with the list of annexures, documents and other things to be handed over to the Liquidator.

List this matter on 17.09.2020 for further hearing.

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[S. VIJAYARAGHAVAN]
Member (Technical)

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[R. SUCHARITHA]
Member (Judicial)

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